

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 930
ANSWERED ON 09.02.2024

VACANCIES IN INDIAN RAILWAYS

930. SHRI ABDUL WAHAB:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of vacancies in each group or class in Indian Railways, zone-wise;
- (b) the details of permanent vacancies filled in each group, zone-wise in the last five years, year-wise; and
- (c) the details of vacancies filled on contract basis in each group, zone-wise in the last five years, year-wise?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 930 BY SHRI ABDUL WAHAB ANSWERED IN RAJYA SABHA ON 09.02.2024 REGARDING VACANCIES IN INDIAN RAILWAYS

(a) to (c) : Occurrence and filling up of vacancies are continuous process on Indian Railways considering its size, spatial distribution and criticality of operation. The vacancies are filled up primarily by placement of indents by Railways with Recruitment agencies as per operational requirements. Recruitments in Indian Railways are done through Union Public Service Commission (UPSC) for Group 'A' Services and through Railway Recruitment Boards (RRBs) and Railway Recruitment Cells (RRCs) for Non-Gazetted posts.

The number of candidates empanelled in Gazetted (Group 'A') and Non-Gazetted posts/services in the last five years from 2018-19 to 2022-23 is given as under:-

Year	Gazetted (Group-A) (Nos)	Non-Gazetted (Nos)	Total (Nos)
2018-19	663	6493	7156
2019-20	714	137527	138241
2020-21	324	5558	5882
2021-22	306	4612	4918
2022-23	404	83537	83941

The permanent vacancies against sanctioned strength of various cadres are filled up as per notified recruitment rules, which is a continuous and time consuming process involving issue of notification, calling for applications, computer based test (CBT), Physical Efficiency Test (wherever applicable), medical examination, document verification and empanelment etc. However, Zonal Railways are authorised in some specific cases of exigency to make stop gap arrangement by engaging manpower preferably retired employees and if that is not feasible then through open market, for short duration till the vacancies are filled up on regular basis as per the laid down rules and procedure.
